

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT Jammu
(Chief Justice's Secretariat)

NOTIFICATION

No. 1392 of 2021/Psy

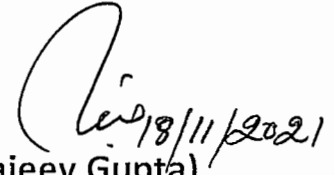
Dated: 18.11.2021

It is notified for the benefit of Candidates who had appeared in Computer Based Test for the post of Counsellor in Family Courts, that Answer Key of the test conducted on 16.11.2021 can be accessed via the following link:

<https://online.cbexams.com/jkhcquestionkey/login.aspx>

Candidates can login to access and in case they seeks to challenge any question, they may do it by submitting their representation within 03 days at the following email address:

rajiv.gupta@aij.gov.in



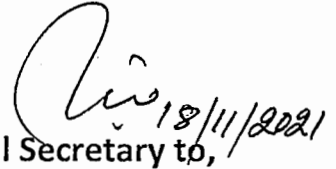
(Rajeev Gupta)

Principal Secretary to,
Hon'ble the Chief Justice.

No. 436-42/Psy-52 Dated 18-11-2021

Copy to the:-

1. Secretary to Hon'ble Mr. Justice Tashi Rabstan.
2. Secretary to Hon'ble Mr. Justice Sanjeev Kumar.
.....for information of their lordships
3. Registrar General, High Court of J&K and Ladakh for information.
4. Registrar Vigilance, High Court of J&K and Ladakh for information.
5. Chief Librarian, High Court of J&K and Ladakh, Jammu / Srinagar
- ✓ 6. I/C NIC, High Court of J&K, Jammu for uploading the same on the High Court website.
7. Order file.



Principal Secretary to,
Hon'ble the Chief Justice.